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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri RatakondaMurali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 25/BB/ 2018	-	For compliance of objections	Rule 6 of I&B	

SL.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE REPRESENTATION TO WHOM			
†	BIJU TM 725 9 006007	MG. Gupshup Technology India RVE: Ltd.	this w.		

ORDER

Counsel for Petitioner/Operational Creditor is present. He has filed one more memo seeking extension of time for compliance of objections. Time is extended finally on 19/02/2018.

Member (T)

Member (J)